

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s AMBIENCE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AMBIENCE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14th April, 1986
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi, India, under the Companies Act, 1956
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U51503DL1986PTC023886
5.	Address of the registered office and principal office (if any) of corporate debtor	L-4, Green Park Extension, New Delhi DI 110016 India
6.	Insolvency commencement date in respect of corporate debtor	27th August, 2019 (Date of receipt of order-2 nd September, 2019)
7.	Estimated date of closure of insolvency resolution process	22 nd February, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name-Sandeep Chandna Reg No- IBBI/IPA-002/IP-N00447/2017-18/11237
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add -HOUSE NO.23, GROUND FLOOR, A-BLOCK, SOUTH CITY 2, SECTOR-49, SOHNA ROAD, GURUGRAM, HARYANA 122018 Email - cssandeep@live.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address - Sun Resolution Professionals Pvt Ltd. 83, National Media Centre, Shanker Chowk, Nr. Ambience Mall / DLF Cyber City , Gurugram - 122010 Email - sandip@sunresolution.in
11.	Last date for submission of claims	9 th , September, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real estate investors
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1) CMA Mr. Sandeep Goel- IBBI/IPA-003/IP-N00073/2017-18/10583 2)CMA Mr. Sumit Shukla-IBBI/IPA-003/IP-N00064/2017-18/10550 3)CS Mr. Gopal Lal Baser-IBBI/IPA-002/IP-N00553/2017-2018/11677
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant forms at- www.ibbi.gov.in Details of authorized representatives are available at: - Sun Resolution Professionals Pvt Ltd. 83, National Media Centre, Shanker Chowk, Nr. Ambience Mall / DLF Cyber City , Gurugram - 122010

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of a corporate insolvency resolution process of the Ambience Private Limited on 27th August, 2019.

The creditors of Ambience Private Limited are hereby called upon to submit their claims with proof on or before 9th September, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representatives of the class Home Buyers(Real Estate Investors) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sandeep Chandna
Interim Resolution Professional
Reg No- **IBBI/IPA-002/IP-N00447/2017-18/11237**
IP SANDEEP CHANDNA
Regn. No. IBBI/IPA-002/
IP-N00447/2017-2018/11237

Date:3rd September, 2019

Place: Gurugram